



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.02.2024

NOTICE

Please take notice that the following matters adjourned in the Court-IV on 29.01.2024, 30.01.2024, 07.02.2024, 12.02.2024, 15.02.2024, 16.02.2024, 23.02.2024 & 26.02.2024 are as follows. The next dates of Hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 161 of 2023 & I.A. No. 615, 616 of 2023 (PH)	Amit Kumar Kolay Vs. Bank of India & Anr.	29.01.2024	06.03.2024
2.	Comp. App. (AT) (Ins) No. 644 of 2020 (PH)	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	30.01.2024	11.03.2024
3.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 (PH)	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	30.01.2024	11.03.2024

4.	Comp. App. (AT) (Ins) No. 48 of 2021 (PH)	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	30.01.2024	11.03.2024
5.	Comp. App. (AT) (Ins) No. 847 of 2021 (PH)	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	30.01.2024	11.03.2024
6.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 (PH)	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	30.01.2024	11.03.2024
7.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 (PH)	The N.R.C Employees' Co- Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	30.01.2024	11.03.2024
8.	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021 (PH)	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	07.02.2024	05.03.2024
9.	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	07.02.2024	05.03.2024

10.	Comp. App. (AT) (Ins) No. 410 of 2022 & I.A. No. 1076 of 2022 & 1428 of 2023 (PH)	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	12.02.2024	14.03.2024
11.	Comp. App. (AT) (Ins) No. 702 of 2020 (PH)	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	15.02.2024	12.03.2024
12.	Comp. App. (AT) (Ins) No. 856 of 2020 (PH)	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	16.02.2024	12.03.2024
13.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors. With	23.02.2024	15.03.2024
14.	Comp. App. (AT) (Ins) No. 467 of 2020 (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	23.02.2024	15.03.2024
15.	Comp. App. (AT) (Ins) No. 639 of 2020 (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With.	23.02.2024	15.03.2024
16.	Comp. App. (AT) (Ins) No. 640 of 2020 (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	23.02.2024	15.03.2024

17.	Comp. App. (AT) No. 37 of 2022 & I.A. No. 613, 614, 3104, 4845 of 2022 (PH)	IDFC First Bank Ltd. Vs. Arshiya Ltd. & Anr.	23.02.2024	14.03.2024
18.	Contempt Case (AT) No. 8 of 2023 in Comp. App. (AT) No. 37 of 2022 (PH)	IDFC First Bank Ltd. Vs. Arshiya Ltd. & Anr.	23.02.2024	14.03.2024
19.	Comp. App. (AT) No. 88 of 2023 & I.A. No. 2404, 2405 of 2023 (PH)	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA) With	26.02.2024	13.03.2024
20.	Comp. App. (AT) No. 94 of 2023 & I.A. No. 2432, 2433 of 2023 (PH)	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	26.02.2024	13.03.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar